

Fourteenth Lok Sabha

Session : 11

Date : 15-05-2007

Participants : [Kharventhan Shri Salarapatty Kuppusamy](#)

&gt;

Title: Need to include Malayali Tribe of Erode district, Tamil Nadu and Dhobi community in Scheduled Tribe and Scheduled Castes lists respectively under the provisions of the 'Constitution'.

SHRI S.K. KHARVENTHAN (PALANI): In the Erode District, Sathyamangalam Taluk, Kuntri, Kuthiyalathoor and Bargur Panchayats, there is a caste namely 'Malayali'. Their population is nearly 7000. They are residing in hilly area. Their profession is collecting vegetables and other products grown in the mountains and selling them in nearby towns. They are living nearly 30 kms. away from the town. They are treated as untouchables. They are not considered as SC, ST or BC. They are not able to send their children to schools since they are not

\* Not recorded

able to get community certificates. They are all Scheduled Tribes. Already, a proposal had been sent by the Government of Tamil Nadu and the same is pending with the Government of India, to include this 'Malyali' caste as 'Erode district Malayali' caste under Article 342 (2) as a Scheduled Tribe. I urge upon the Government to include Erode District Malayali caste as Scheduled Caste and help these poor downtrodden people.... (*Interruptions*)

MR. SPEAKER: I will adjourn the House and go away. We already had to adjourn the House for 19 hours last week. Yesterday also almost nothing happened.

... (*Interruptions*)

MR. SPEAKER: Go and take your seat. Nobody is allowed to speak without my permission.

... (*Interruptions*)

SHRI S.K. KHARVENTHAN : Washerman, 'Dhobi' community is in the list of Scheduled Caste in Assam, Bihar, Himachal Pradesh, Jharkhand, Madhya Pradesh, Meghalaya, Orissa, Rajasthan, Uttar Pradesh, Utaranchal, Mizoram and Delhi. In other States it is considered as a Backward Community. The people of this 'Dhobi' community are very poor. They are dying for whitening our clothes. In villages and towns they are living in huts and outskirts.

They are called by different names in different States as 'Vannar', Agasa, Madivala, Ekali, Rajakula, Veluthadar, Rajaka, and Dhobi but throughout the country they are treated as 'Antyajas' or 'Outcasters'. Maybe under any name, throughout the country 'Dhobi', the washermen, must be included as Scheduled Caste under Article 341(2).... (*Interruptions*)

MR. SPEAKER: Will you take your seats?

SHRI KHARABELA SWAIN : Let him say something at least.... (*Interruptions*)

MR. SPEAKER: I cannot compel the Minister to respond. There is no such rule. You are very well aware of it.

... (*Interruptions*)

श्री राम कृपाल यादव (पटना) : सर, क्या आप हमारी भावनाओं से सहमत नहीं हैं? ... (व्यवधान)

अध्यक्ष महोदय : आप सब बैठ जाइये।

... (व्यवधान)

अध्यक्ष महोदय : मि. आठवले, आप बैठ जाइये।

... (व्यवधान)

MR. SPEAKER: Will you take your seat? I have not called you. Shri Topdar, please take your seat. What is this going on in this House? Will you take your seats?

... (*Interruptions*)

MR. SPEAKER: Nothing is being recorded. Why are you shouting?

... (*Interruptions*)

MR. SPEAKER: I am so sorry. I will have to take action. I will take action. Please sit down. You are deliberately defying the Chair.[\[R19\]](#)

... (*Interruptions*)

MR. SPEAKER: Nothing is being recorded.

(*Interruptions*) \*

श्री राम कृपाल यादव : अध्यक्ष महोदय, एमपीलैड को खत्म किया जाए। सर, इसे खत्म करिए।

... (व्यवधान)

MR. SPEAKER: You are persistently disturbing. I have forgotten your name.

... (*Interruptions*)

अध्यक्ष महोदय : राम कृपाल जी, थोड़ी कृपा करिए। आप बैठ जाइए। Be true to your name!

... (*Interruptions*)

श्री रामदास आठवले (पंढरपुर) : सर, आपके हाथ में है।

अध्यक्ष महोदय : हमारे हाथ में नहीं है। किसी के हाथ में नहीं है।

...(व्यवधान)

---

\* Not recorded

MR. SPEAKER: Not even one word would be recorded except Mr. Nambadan.

*(Interruptions) \**

MR. SPEAKER: We are behaving in this manner. People will take their own assessments. The only thing is that let us think about what we are doing.